

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

**NOTIFICATION**

**R.O.C.No.282/2021-RC**

**Dated 2.11.2022**

- Ref:**1) High Court's Notification No.282/2021-RC, dated 06.05.2022
- 2) High Court's Notification No.282/2021-RC, dated 12.09.2022 placing results of screening test.
  - 3) High Court's Notification No.282/2021-RC, dated 12.09.2022 requiring the qualified candidates for submission of required copies of certificates.
  - 4) High Court's Notification No.282/2021-RC, dated 20.10.2022 placing list of rejected candidates.

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As directed, it is to inform that pursuant to the rejection of some of the qualified candidates, vide notification under reference 4<sup>th</sup> cited, there is short fall of candidates in the ratio of 1:10 of the notified vacancies in Physically Handicapped, BC-B and BC-D categories under direct recruitment, and Open competition category under Recruitment by Transfer, and as such, the next meritorious qualified candidates in said categories are identified to be called for written examination scheduled to be held on 26.11.2022 and 27.11.2022, subject to satisfying the eligibility criteria specified in the notification under reference 1<sup>st</sup> cited. As such, the following candidates are directed to submit the copies of certificates relating to S.S.C. (age proof), LL.B. degree, Bar enrollment certificate, Practice certificate in respect of candidates having 3 years of practice, consolidated marks memo of LL.B. showing the percentage of marks secured in LL.B. course in respect of candidates passed LL.B. but not enrolled as an Advocate and candidates not having 3 years of practice as on the date of notification, caste certificate (Candidates claiming reservation), certificate showing the nature and percentage of physical disability issued by the Medical Board in respect of physically disabled candidates, along with duly filled-in relevant 'Annexure' (proformae are enclosed to this notification), immediately.

*DM* *2/11/2022* Contd...2

**Under Direct Recruitment:**

Sl. No.	Hall Ticket Number	Name of the Candidate	Marks Secured in the Screening Test
<b>(PH)</b>			
1.	2022003058	Kinnera Srinivas (ST)	66
2.	2022002726	V.Hanumantha Rao Turag (OC)	64
<b>BC- B category:</b>			
3.	2022001678	Gujjeti Satyanarayana	84
4.	2022001487	Deepa Baitegeri Kuruva	84
5.	2022002048	Vaishnavi Navgire	84
6.	2022002179	U Surekha	84
7.	2022002927	Prashanth Pasala	84
8.	2022003358	Manga Deeksha	84
9.	2022001530	Chippa Sowmya	84
10.	2022003889	Buddiga Sandya	84
11.	2022003911	Vamshi Gummudoju	84
12.	2022000796	Pujari Kalyani	84
<b>BC-D Category:</b>			
13.	2022002301	Burle Deepika	85
14.	2022001963	G.Manjula	85
15.	2022005293	Samatha Gandla	85
16.	2022000159	Mogili Harini Yadav	84
17.	2022002309	Ganta Lavanya	84
18.	2022004052	Annadanam Yeshwanth Kumar	84
19.	2022002056	Kalangi Devahaneesha	84
20.	2022003668	Akhilesh Chunam	84

*D. 2/11/2022*

**Under Recruitment by Transfer:**

Sl. No.	Hall Ticket Number	Name of the Candidate	Marks Secured in the Screening Test
1.	2022001864	Ravinder Chenumalla	57
2.	2022002913	P Roopa	57
3.	2022002187	Goodelli Satyanarayana	55
4.	2022002640	Surender .B (ST)	55
5.	2022004151	E P Sreedhar Babu	54
6.	2022002836	Srinivas Mingani	54

*DN* 

**REGISTRAR (RECRUITMENT)**

**Note:** The candidates are informed to follow the given below High Court's website regularly for latest information with regard to recruitment to the posts of Civil Judge notified for the years 2021 and 2022. (<http://tshc.gov.in>)

Recruitment Cell Phone No.040-23688320.